

Supreme Court judgments on gas pricing policy

549. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that the Supreme Court had delivered certain judgments over the last twenty years that have had direct bearing on gas pricing and gas utilization policy;
- (b) if so, the details of such judgments and their main highlights;
- (c) whether the Supreme Court had invoked certain articles of the Constitution to articulate its stand on gas utilization policy in a few cases;
- (d) if so, how have these judgments impacted Government policies;
- (e) whether Government took into account these judgments in its written submissions to the Supreme Court in the RIL -RNRL gas dispute and in the NTPC-RIL gas dispute cases; and
- (f) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MURLI DEORA): (a) to (d) The information will be collected and provided.

(e) and (f) The matter relating to the gas dispute between RIL and RNRL is *subjudice* before the Supreme Court and this Ministry is not a party to the NTPC-RIL gas dispute case.

Piped gas for major cities

550. SHRI BRIJLAL KHABRI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has decided to supply piped gas to all major cities of the country;
- (b) if so, whether Government has identified these major cities;
- (c) if so, the details thereof, State-wise;
- (d) whether any time-frame has been set by Government for supplying piped gas to major cities; and
- (e) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MURLI DEORA): (a) to (e) Ministry of Petroleum and Natural Gas has finalized 'Vision-2015' of the Oil and Gas Sector for 'Consumer Satisfaction and Beyond', wherein efforts would be made to provide PNG facilities to 201 more cities by the year 2015. The list of cities as per initial report of Auto Fuel Policy Review Committee working in this regard is given in Statement.

Original notice of the question was received in Hindi.

Statement

List of cities as per initial Report of Auto Fuel Policy Review Committee

Sl.No.	State	City
1	2	3
1.	Andhra Pradesh	Kukatpally
2.		Lal Bahadur Nagar
3.		Qutubullapur
4.		Eluru
5.		Visakhapatnam
6.		Warangal
7.		Guntur
8.		Nellore
9.		Gajuwaka
10.		Ramagundam
11.		Nizamabad
12.		Tirupati
13.		Kurnool
14.		Anantapur
15.		Karimnagar
16.	Bihar	Patna
17.		Gaya
18.		Sasaram
19.		Aurangabad
20.		Barauni
21.		Bhagalpur
22.		Muzaffarpur
23.		Darbhanga
24.	Jharkhand	Jamshedpur
25.		Ranchi
26.		Bokaro Steel City
27.		Dhanbad
28.	West Bengal	Kolkata

1	2	3
29.		Hugli
30.		Durgapur
31.		Asansol
32.		Kulti
33.		Bardhaman
34.		Kharagpur
35.		Haldia
36.		Medinapur
37.	Punjab	Ludhiana
38.		Patiala
39.		Bathinda
40.		Khanna
41.		Amritsar
42.		Jalandhar
43.		Hoshiarpur
44.		Phagwara
45.		Kapurthala
46.		Sangrur
47.		Ropar
48.	Haryana	Panipat
49.		Hisar
50.		Karnal
51.		Yamunanagar
52.		Bhiwani
53.		Ambala
54.		Rewari
55.		Kalka
56.		Rohtak
57.	Gujarat	Jamnagar
58.		Nadiad
59.		Bharuch

1	2	3
60.		Navsari
61.		Mahesana
62.		Godhra
63.		Kalol
64.		Dahod
65.		Halol
66.		Valsad
67.		Bhavnagar
68.		Gandhidham
69.		Bhuj
70.		Palanpur
71.		Patan
72.		Mahuva
73.		Junagadh
74.		Porbandar
75.		Veraval
76.		Jetpur
77.	Karnataka	Bangaluru
78.		Hubli
79.		Mysore
80.		Belgaum
81.		Mangalore
82.		Davanagere
83.		Dharwad
84.		Anekal
85.		Gulbarga
86.		Bijapur
87.		Chitradurga
88.		Gadag-Betigeri

1	2	3
89.		Tumkur
90.		Bagalkot
91.		Harihar
92.		Ranibennur
93.		Hukeri
94.		Gokak
95.		Shimoga
96.		Bellary
97.	Goa	Margaon
98.		Panaji
99.	Kerala	Kochi
100.		Kozhikode
101.		Kanjirkod
102.		Thrissur
103.		Alappuzha
104.		Palakkad
105.		Kottayam
106.		Kanhangad
107.		Cherthala
108.		Thalassery
109.		Ponnani
110.		Malappuram
111.		Kasargod
112.		Thiruvananthapuram
113.		Kollam
114.		Kayankulam
115.	Tamil Nadu	Thiruvavarur
116.		Pondicherry
117.		Cuddalore

1	2	3
118.		Coimbatore
119.		Salem
120.		Tiruppur
121.		Chennai
122.		Vellore
123.		Madurai
124.		Tiruchirappalli
125.		Tirunelveli
126.		Dindigul
127.		Kancheepuram
128.	Madhya Pradesh	Gwalior
129.		Guna
130.		Ratlam
131.		Bhind
132.		Bhopal
133.		Jabalpur
134.		Raipur
135.		Bhillai
136.		Chhindwara
137.		Vidisha
138.		Satna
139.		Rewa
140.		Hoshangabad
141.		Itarsi
142.	Maharashtra	Nagpur
143.		Nashik
144.		Kolhapur
145.		Sangli-Miraj Kupwad
146.		Latur

1	2	3
147.		Chandrapur
148.		Ichalkaranji
149.		Satara
150.		Osmanabad
151.		Solapur
152.		Ahmadnagar
153.		Baramati
154.		Aurangabad
155.		Amravati
156.		Nanded
157.		Akola
158.		Jalgaon
159.		Jalna
160.		Malegaon
161.		Dhule
162.		Parbhani
163.	Orissa	Bhubaneswar
164.		Cuttack
165.		Berhampur
166.		Puri
167.		Balasore
168.		Bhadrak
169.		Raurkela
170.		Sambalpur
171.	Rajasthan	Bharatpur
172.		Alwar
173.		Neemrana
174.		Jaisalmer
175.		Bhiwadi

1	2	3
176.		Jaipur
177.		Ganganagar
178.		Jodhpur
179.		Udaipur
180.		Ajmer
181.		Bhilwara
182.	Uttar Pradesh	Shahjahanpur
183.		Bulandshahr
184.		Modinagar
185.		Khurja
186.		Saharanpur
187.		Muzaffarnagar
188.		Rampur
189.		Shamli
190.		Budhana
191.		Varanasi
192.		Aligarh
193.		Gorakhpur
194.		Mirzapur-cum-Vindhyachal
195.	Uttarakhand	Haldwani-cum-Kathgodam
196.		Kashipur
197.		Rudrapur
198.		Sitarganj
199.		Dehradun
200.		Haridwar
201.		Roorkee

Subsidies on petrol and natural gas

551. SHRIMATI T. RATNA BAI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state: